

करते हैं, उनको सजा दी जाए। लेकिन जंत्र, मंत्र वर तंत्र ये थ्योरिटिकल तरीके हैं, वे ओरिजनल तरीके हैं और फांडामेंटली इन का ज्ञान ठीक है। जो लोग पढ़े बगैर उनको करते हैं उनको सजा दी जाए।

**अध्यक्ष महोदय :** क्या आप कल जारी रखेंगे ?

**श्री यशपाल सिंह :** आप आज्ञा देंगे तो कल जारी रखूंगा।

17 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE—contd.

EVICTON OF DISPLACED PERSONS FROM PURANA QUILA

**Shri Hari Vishnu Kamath (Hoshgabad):** I find from the statement laid on the Table in the morning that the action taken was not based on the decision of the Ministry alone but a Cabinet decision. May I ask whether it is a fact that this Cabinet and this Government, which displayed its progress so well against the squatting Chinese last year has now conducted semi-military operations with bull-dozers and tractors outside Purana Quila—my information is that the Minister promised the refugees at election time last year that they would not be disturbed, the actual words used being *be fikar raho...*

**Mr. Speaker:** Now he should come to the question.

**Shri Hari Vishnu Kamath:** Were bull-dozers and tractors used against the hapless refugees squatting at Purana Quila, unarmed refugees? Is it a fact that they were forcibly evicted to places like Madangir where there is no roof over their heads; there are no amenities?

**Mr. Speaker:** It would not be possible to answer a statement, Mr. Kamath should realise that.

**Shri Hari Vishnu Kamath:** It is not a statement; it is my fault perhaps. The first part of the question is whether bull-dozers and tractors were used against hapless refugees to forcibly evict them from Purana Quila area. The other part is whether they were forcibly evicted to Madangir Kalkajiffli forget the other places—where Government did not provide them with any alternative accommodation as they are bound to provide under the Bill passed in the last Parliament. All this was done at a time when in Jaipur much hypocritical verbiage was poured about providing housing, clothing and food to the poor. Was it not done at the same time?

**Mr. Speaker:** If so many questions are put together, it becomes difficult for the Minister to answer all of them. The two questions may be answered.

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** What is the question, Sir?

**Shri Hari Vishnu Kamath:** The Minister knows how to evict hapless refugees but does not know how to understand questions. He is expert in that.

**Mr. Speaker:** The first question is: whether Purana Quila refugees were evicted by using bull-dozers and other equipment in a violent manner. The second part is whether they have been taken to some places where there is no shelter though they were promised that alternative accommodation would be provided.

**Shri Hari Vishnu Kamath:** The other part was about the election promise last year.

**Mr. Speaker:** I cannot take so many parts together.

**Shri Mehr Chand Khanna:** About the first part, Sir, I have no knowledge if any bull-dozers were taken. But I can say this. According to my information, this eviction was very peaceful and there were no untoward incidents.

**Mr. Speaker:** The second part: whether they have been given alternative accommodation as was provided in the Bill.

**Shri Mehr Chand Khanna:** I have no knowledge about the Bill. But according to what was decided, not once but so many times, as I have stated in my statements, we have allotted them plots and the plots were allotted a long time ago. This decision about eviction was taken as far back as 1955 or 1956 and during this period, a number of times, notices were served and action was about to be taken, but action was not taken. Plots were made available to all the eligible allottees of Purana Quila.

**Shri Hari Vishnu Kamath:** On a point of order. The Minister's reply today, I submit in all humility, is wholly inconsistent with and contrary to the solemn promise he made on the floor of this House when that Bill was passed, in response to complaints.

**Mr. Speaker:** The hon. Member knows very well how to pursue the matter. He knows it.

**Shri Hari Vishnu Kamath:** I wanted to have it answered now to save time later on.

**Shri Kapur Singh (Ludhiana):** May I submit that the first part of the question has not been directly answered by the hon. Minister? He has merely said "I have no knowledge whether the tractors and bull-dozers were there." The question is whether they were used to evict the persons. Does he deny it or what?

**Mr. Speaker:** The hon. Member should realise that the information that the Minister can give would be only that much which is within his knowledge. What further can be said? (Interruption). **Shri Bade.**

**श्री बड़े :** क्या माननीय मंत्री जी बताने का कष्ट करेंगे कि एक रोज प्रातः काल पांच बजे पुराने किले के ६ हजार लोगों को, जो कि आप के कहने के अनुसार ३७२० थे, आपने झुग्गी झोंपड़ियों वालों को

गिना नहीं, घुड़सवार और पुलिस लाकर वहां से हटा दिया और उनको मदनगिर और कालकाजी में भेज दिया ? वहां बिजली और पानी का कोई प्रवन्ध नहीं था। इस हटाने के कारण एक लड़के की मृत्यु हो गई। इसके बाद ही बरसात आ गई और बहुत से लोग बीमार हो गये।

**अध्यक्ष महोदय :** बड़े साहब, आप तो एक वकील हैं और कानून हैं और इतना रुपया कमाते हैं, अगर आप सवाल करते वक्त इतने नावाकिफ बन जाएं तो बड़े अफसोस की बात है।

**श्री बड़े :** मैंने तो एक ही सवाल पूछा है।

**अध्यक्ष महोदय :** लेकिन एक सवाल का मतलब तो नहीं है कि वह यहां से लेकर लाहौर तक चला जाए। ऐसा सवाल कीजिये जिसका जवाब दिया जा सके। पहले उन्होंने बुलडोजर का जिक्र किया तो आपने घुड़ सवार का जिक्र कर दिया . . .

**श्री बड़े :** पांच बजे गुबहू ---

**अध्यक्ष महोदय :** वक्त का कोई सवाल नहीं है। आपने उनका जवाब सुना। उन्होंने कहा कि सन् १९५५ से यह मामला चल रहा है। हम ने उनको नोटिस दे दिए और उनको बराबर कहते रहे कि चले जाएं। अब आप और क्या जानना चाहते हैं। आपने तो एक लम्बा बयान शुरू कर दिया। जो सवाल हो वह कर लीजिये।

**श्री बड़े :** क्या यह सही है कि जिन लोगों को मदनगिर और कालका जी भेजा गया उनके लिए पानी का और बिजली का इन्तिजाम नहीं था ? उनको पम्पों से पानी लेना पड़ा जिनमें कीचड़ निकलने लगी। और इस कारण एक लड़का मर गया।

